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Title : Motion regarding 14<sup>th</sup> Report of Business Advisory Committee (Motion Adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to move:

"That this House do agree with the Fourteenth Report of the Business Advisory Committee presented to the House on 16<sup>th</sup> April, 2010."

MADAM SPEAKER: The question is:

"That this House do agree with the Fourteenth Report of the Business Advisory Committee presented to the House on 16<sup>th</sup> April, 2010."

*The motion was adopted.*

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MADAM SPEAKER: Now, we take up 'Zero Hour'.

*...(Interruptions)*

SHRI GURUDAS DASGUPTA (GHATAL) : Madam Speaker, before you go in for the 'Zero Hour' I would like to submit to you that I had submitted to you a letter on the question of procedure of Cut Motions.

I am quoting the Article 113 of the Constitution. It says that...*(Interruptions)*

MADAM SPEAKER: I have received your notice, and I am seized of the matter.

*...(Interruptions)*

SHRI GURUDAS DASGUPTA : Madam, please give me one minute. ...*(Interruptions)*

MADAM SPEAKER: I am seized of the matter.

Now, we move on to 'Zero Hour'. Shri Rajnath Singh.